NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/525/(IB)/2017

NAME OF THE PETITIONER(S)

: COROMANDAL ENGINEERING CO LTD

NAME OF THE RESPONDENT(S)

: PRASANTH PROPERTIES PVT LTD

UNDER SECTION

: 9 rule 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kanthikraja

Dominic C. David

Course) for Res.

T. POORNAM

R. SAHANA

Counselfor the Petitioner

ORDER

Counsel, for both the parties present. Counsel for the Respondent submitted that he has not received the copy of the Petition along with documents relied upon by them. Counsel for the Petitioner is directed to supply the same today. Counsel for the Respondent is directed to file counter within 7 days. Post the matter for final arguments. Put up on 23.08.2017 at 10.30 A.M.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)